

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/5936/2026 BLAPL/2007/2026	BHAGABAN SAHOO VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	NAYAGARH SADAR /35 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000134/2026
2	D-BLAPL/6027/2026 BLAPL/2008/2026	RUPASHREE MISHRA VS STATE OF ODISHA	SUBIR PALIT VS	MARKAT NAGAR /166 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000817/2025
3	D-BLAPL/6035/2026 BLAPL/2009/2026	PURNA BESRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	TITILAGARH /289 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000048/2024
4	D-BLAPL/6045/2026 BLAPL/2010/2026	SHYAM SUNDAR VS STATE OF ODISHA	SHYAM MANOHAR VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000106/2025
5	D-BLAPL/6050/2026 BLAPL/2011/2026	SABITA SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000425/2025
6	D-BLAPL/6053/2026 BLAPL/2012/2026	JITENDRA KHILAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /359 /2025 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000005/2026
7	D-BLAPL/6058/2026 BLAPL/2013/2026	ANANTA MALI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	GUNUPUR /139 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000047/2025
8	D-BLAPL/5647/2026 BLAPL/2014/2026	JITENDRA BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KAMAKHYANAGAR /313 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000004/2025
9	D-BLAPL/5505/2026 BLAPL/2015/2026	LALKRUSHNA ADVANI @ NAIK @ NALU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /520 /2024 A.D.J.,ANGUL(Anugul) CT/0000026/2025
10	D-BLAPL/5726/2026 BLAPL/2016/2026	SATYABRATA SAMAL @ BANGARA VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /43 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000102/2026
11	D-BLAPL/5727/2026 BLAPL/2017/2026	KUNA @ PREMANANDA DASH VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /43 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000102/2026

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12	D-BLAPL/5807/2026 BLAPL/2018/2026	BACHHU MAJHI VS STATE OF ODISHA	SISIRA PANIGRAHI VS	BIJEPUR /5 /2019 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000148/2025
13	D-BLAPL/5872/2026 BLAPL/2019/2026	BANA @ BHARAT KHUTLA @ BANA KHUTULA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /229 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000047/2024
14	D-BLAPL/5933/2026 BLAPL/2020/2026	KAMAL CHARAN SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	ITAMATI /40 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000131/2026
15	D-BLAPL/6002/2026 BLAPL/2021/2026	SURENDRA JANI VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /102 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000278/2026
16	D-BLAPL/6159/2026 BLAPL/2022/2026	HEDAYAT @ HEBAYAT KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /24 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000086/2026
17	D-BLAPL/6006/2026 BLAPL/2023/2026	ROHIM MULLA @ ROHIM MOLLA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	GURANDI /60 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000028/2025
18	D-BLAPL/6034/2026 BLAPL/2024/2026	SUROJ NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000005/2026
19	D-BLAPL/6054/2026 BLAPL/2025/2026	ADIL KERKETTA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /138 /2025 A.D.J.,KUCHINDA(Sambalpur) ST/0000047/2025
20	D-BLAPL/6160/2026 BLAPL/2026/2026	GURU @ SANDIP SAHOO VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	GOP /373 /2025 J.M.F.C.,KONARK(Puri) GR/0000798/2025
21	D-BLAPL/2920/2026 BLAPL/2027/2026	HALADHAR SAHU VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	BURLA /464 /2025 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000666/2025
22	D-BLAPL/5640/2026 BLAPL/2028/2026	RAJA @ RAJENDRA MALLICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KAMAKHYANAGAR /572 /2025 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0001111/2025
23	D-BLAPL/6161/2026	RAGHU SAHU	BIJAYA KUMAR RAGADA	PADAMPUR /231 /2025

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	BLAPL/2029/2026	VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
24	D-BLAPL/5656/2026 BLAPL/2030/2026	RANJAN KUANR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /142 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000055/2025
25	D-BLAPL/5870/2026 BLAPL/2031/2026	NARMADA BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BHANJANAGAR /96 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjar) Spl/0000003/2026
26	D-BLAPL/6049/2026 BLAPL/2032/2026	GAVAR RITESH @ RETESH KUMAR @ G.R.RITESH KUMAR @ G.RITISH KUMAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PARLAKHEMUNDI /57 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000009/2024
27	D-BLAPL/5940/2026 BLAPL/2033/2026	SRIKANTA MOHAPATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /40 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000131/2026
28	D-BLAPL/5747/2026 BLAPL/2034/2026	AYUSH MOHANTY VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BARANGA /38 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000095/2026
29	D-BLAPL/6155/2026 BLAPL/2035/2026	RAMAKANTA HARIJAN @ TURUK VS STATE OF ODISHA	MANORANJAN PADHY VS	KUNDRA /134 /2025 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000008/2026
30	D-BLAPL/1071/2026 BLAPL/2036/2026	NANDA @ GOUTAM JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DHARMASALA /681 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002228/2025
31	D-BLAPL/5921/2026 BLAPL/2037/2026	DILU @ DILLIP KU. SAHOO @ DILLIP KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /47 /2026 J.M.F.C.,TANGI(Khordha) GR/0000122/2026
32	D-BLAPL/6066/2026 BLAPL/2038/2026	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /35 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000134/2026
33	D-BLAPL/6072/2026 BLAPL/2039/2026	RAMESH BADATIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /149 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000018/2026
34	D-BLAPL/6134/2026 BLAPL/2040/2026	DEEPAK KUMAR MOHAPATRA VS	SATYABRATA SENAPATI VS	KHAIRA /26 /2026 J.M.F.C.,SORO(Baleshwar)

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35	D-BLAPL/6137/2026 BLAPL/2041/2026	STATE OF ODISHA PARAMANANDA KARUAN @ PARJEET VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	CT/0000160/2026 KOMNA PS /20 /2026 J.M.F.C,KOMNA(Nuapada) CT/0000020/2026
36	D-BLAPL/6144/2026 BLAPL/2042/2026	RANJAN BHOI VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	CHANDAKA P.S. /60 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000108/2023
37	D-BLAPL/6148/2026 BLAPL/2043/2026	RANJAN KUMAR RANA VS STATE OF ODISHA	GYANESWAR SATPATHY VS	BALIAPAL /36 /2026 J.M.F.C.,BASTA(Baleshwar) CT/0000129/2026
38	D-BLAPL/6162/2026 BLAPL/2044/2026	STATE OF ODISHA(VIG.) SHAJU P.P. VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /7 /2026 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000005/2026
39	D-BLAPL/6164/2026 BLAPL/2045/2026	SUNIL BAG @ BAGH VS STATE OF ODISHA	GOKULANANDA SAHU VS	AINTHAPALI /179 /2017 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000059/2017
40	D-BLAPL/5480/2026 BLAPL/2046/2026	PRAKASH MALI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /806 /2025 J.M.F.C,BUGUDA(Ganjam) GR/0000783/2025
41	D-BLAPL/6165/2026 BLAPL/2047/2026	SAUMYA RANJAN CHAUDHURY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PHULBANI SADAR /34 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000068/2026
42	D-BLAPL/5890/2026 BLAPL/2048/2026	DILLIP KUMAR NAIK VS STATE OF ODISHA	ARUNA NAYAK VS	SAMAL /290 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug) Spl/0000071/2025
43	D-BLAPL/5712/2026 BLAPL/2049/2026	SANDEEP CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /453 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000028/2026
44	D-BLAPL/6169/2026 BLAPL/2050/2026	KAILASH SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /142 /2024 A.D.J.,KODALA(Ganjam) ST/0000148/2024
45	D-BLAPL/5873/2026 BLAPL/2051/2026	SANIT CHHANDA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000111/2025

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46	D-BLAPL/5907/2026 BLAPL/2052/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SUNIL KUMAR SWAIN VS	NAYAGARH /41 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000138/2026
47	D-BLAPL/6186/2026 BLAPL/2053/2026	MD. JABAR @ SK. SACHIN VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	KISSANNAGAR PS /143 /2022 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000096/2025
48	D-BLAPL/5908/2026 BLAPL/2054/2026	GANGADHAR JENA VS STATE OF ODISHA	UMESH KUMAR LENKA VS	LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025
49	D-BLAPL/6064/2026 BLAPL/2055/2026	NIRANJAN PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /191 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000058/2025
50	D-BLAPL/6071/2026 BLAPL/2056/2026	SAMEER TADINGI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /259 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000012/2026
51	D-BLAPL/6192/2026 BLAPL/2057/2026	UMESH KUAMR SWAIN @ SANTA VS STATE OF ODISHA	JAGADIP SAHOO VS	PIPLI /674 /2025 SPECIAL JUDGE, PURI(Puri) Spl/0000181/2025
52	D-BLAPL/6147/2026 BLAPL/2058/2026	MANORANJAN ROUT VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	S.P.(CID-CRL),CUTTACK /35 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001976/2025
53	D-BLAPL/6153/2026 BLAPL/2059/2026	GOPABANDHU BEHERA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	MAHABIROD /22 /2026 J.M.F.C,PARJANG(Dhenkanal) GR/0000104/2026
54	D-BLAPL/5330/2026 BLAPL/2060/2026	BAISHNAB CHARAN BEHERA VS STATE OF ODISHA	GAYNENDRA KUMAR PARIDA VS	SALIPUR /61 /2026 J.M.F.C.,SALIPUR(Cuttack) GR/0000058/2026
55	D-CMAPL/3454/2026 CMAPL/23/2026	ASHISH SETH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()//
56	D-CMAPL/5327/2026 CMAPL/24/2026	BINOD BIHARI@KUMAR TRIPATHY VS DISTRICT COLLECTOR, ANGUL	ADV VS	// ()//
57	D-CMP/7981/2026	SANTOSH KUMAR AGARWAL	BIBHUTI BHUSAN MISHRA 2	//

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	CMP/384/2026	VS NANDA KISHROE PRADHAN	VS	CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) CS/0000412/2010
58	D-CMP/7978/2026 CMP/385/2026	DEBENDRA SAHU VS LAXMINARAYAN PARIDA	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,BARIPADA Fao/0000032/2025
59	D-CMP/8082/2026 CMP/386/2026	SANDHYARANI SETHI VS SANTOSH KUMAR DALAI	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000142/2016
60	D-CMP/8787/2026 CMP/387/2026	M/S. JINARDI BIRI FACTORY VS M/S. DANISH ENTERPRISES	MOHAMMED MSTAQ ANSARI VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000031/2025
61	D-CMP/8688/2026 CMP/388/2026	SASMITA MOHARANA VS SANATAN MAHARANA	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000003/2025
62	D-CMP/8114/2026 CMP/389/2026	PRADIPTA KUMAR SAHOO VS PRAFULLA KUMAR SAHOO	BIBHUDDHENDRA KUMAR RATH VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0001220/2023
63	D-CMP/8821/2026 CMP/390/2026	DIRECTOR OF LAND RECORDS SURVEY BOARD OF REVENUE, CUTTACK VS SYLVESA INFOTECH PVT LTD.	SABITA RANJAN PATTNAIK,A.G.A VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EC/0000257/2023
64	D-CMP/8089/2026 CMP/391/2026	LOKANATHA GEJA VS MANARANJAN NAYAK	PRASANTA KUMAR SATAPATHY VS	// ADDL.SESSION JUDGE CUM SPL.JUDGE Fao/0000002/2025
65	D-CMP/6785/2026 CMP/392/2026	TRILOCHAN SWAIN VS HADIBANDHU GIRI	BUDHIRAM DAS VS	// CIVIL JUDGE(SD), KHANDAPARA(Nayagarh) CS/0000264/2011
66	D-CMP/8309/2026 CMP/393/2026	RANJITA NAIK VS LAXMIPRIYA NAIK	AMIT PRASAD BOSE VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) CS/0001161/2024
67	D-CONTC/44349/2025 CONTC/1246/2026	SANJAY MISHRA VS DEBASHREE MUKHERJEE,SECRETARY,MSDE,NEW DELHI	PRABIR KUMAR PRADHAN VS	// () //
68	D-CONTC/7503/2026 CONTC/1247/2026	BHOLESWAR SAHU VS	ADV. VS	// ()

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69	D-CONTC/8152/2026 CONTC/1248/2026	ARINDAM DAKUA, I.A.S DR. AMIYA KUMAR MOHANTY VS	KRISHNA CHANDRA SAHU , S.PRADHAN, D.K.MAHALLIK, A.K.SAMAL VS	// ()
70	D-CONTC/8565/2026 CONTC/1249/2026	ASWATHY S, IAS DEBASIS PARIDA VS	ADV. VS	// ()
71	D-CONTC/7719/2026 CONTC/1250/2026	ASWATHY S, I.A.S UMESH KUMAR DAS VS	ADV. VS	// ()
72	D-CONTC/6759/2026 CONTC/1251/2026	SURENDRA KUMAR (IAS) NIBEDITA TRIPATHY VS	SANGRAM JENA VS	// ()
73	D-CONTC/6776/2026 CONTC/1252/2026	B.PARAMESWARAN, I.A.S SANTOSH KUMAR PADHY VS	ADV. VS	// ()
74	D-CONTC/6782/2026 CONTC/1253/2026	DIBYA JYOTI PARIDA, IAS SATYANARAYAN MOHANTY VS	ADV. VS	// ()
75	D-CONTC/8350/2026 CONTC/1254/2026	DIPAK KUMAR PARHI, OES-I, D.E.O., PURI SANDHYA RANI SAHU VS	ADV. VS	// ()
76	D-CONTC/8352/2026 CONTC/1255/2026	VEDBHUSHAN, IAS PANKAJ KUMAR PARICHHA VS	ADV. VS	// ()
77	D-CONTC/8354/2026 CONTC/1256/2026	VEDBHUSHAN, IAS PRAGYAN PARIMITA PRADHAN VS	ADV. VS	// ()
78	D-CONTC/8356/2026 CONTC/1257/2026	VEDBHUSHAN, IAS RAJU BALIARSINGH VS	ADV. VS	// ()
79	D-CONTC/8357/2026 CONTC/1258/2026	VEDBHUSHAN, IAS SUJIT KUMAR BEHERA VS	ADV. VS	// ()
		VEDBHUSHAN, IAS		//

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80	D-CONTC/7158/2026 CONTC/1259/2026	SHYAM SUNDAR SASMAL VS USHA PADHEE, IAS	ADV. VS	// 0 //
81	D-CONTC/7406/2026 CONTC/1260/2026	MANJULATA ROUT VS DR.SWATI MISHRA, OAS (SHG)	SANTOSH KUMAR SWAIN VS	// 0 //
82	D-CONTC/7411/2026 CONTC/1261/2026	SANTOSH KUMAR NAYAK VS GIRISH S.N, I.A.S	SANTOSH KUMAR SWAIN VS	// 0 //
83	D-CONTC/8156/2026 CONTC/1262/2026	BISWA RANJAN DHAL VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV VS	// 0 //
84	D-CONTC/8151/2026 CONTC/1263/2026	RASMI RANJAN PATTANAYAK VS BHUPENDRA SINGH POONIA, IAS, PRINCIPAL SECRETARY SKILL DEVELOPMENT AND TECHNICAL EDUCATION DEPTT.	ADV VS	// 0 //
85	D-CONTC/6791/2026 CONTC/1264/2026	MADAN MOHAN DAS VS ARAVINDA AGRAWAL, COMM. CUM SEC., BHUBANESWAR	NIRMAL CHANDRA MOHANTY VS	// 0 //
86	D-CONTC/8201/2026 CONTC/1265/2026	ALIVA DAS VS MANORANJAN NAYAK, CONTROLLER OF ACCOUNTS, ODISHA	ADV. VS	// 0 //
87	D-CONTC/8296/2026 CONTC/1266/2026	KALYAN PATNAIK VS BALAYA DEHURI, EXECUTIVE OFFICER ATHAGARH NOTIFIED AREA COUNCEL, ATHGARH	ADV. VS	// 0 //
88	D-CONTC/8768/2026 CONTC/1267/2026	BABA CHANDANESWAR ENGINEERING CONSTRUCTION AND LABOUR CONTRACTORS COOPERATIVE SOCIETY LTD BALASORE VS USHA PADHEE, IAS, SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV. VS	// 0 //
89	D-CONTC/7413/2026 CONTC/1268/2026	GOPAL KRUSHAN MISHRA VS PAWAR SACHIN PRAKASH, IAS	ADV. VS	// 0 //
90	D-CRLA/6023/2026 CRLA/233/2026	SIMADRI NAYAK VS STATE OF ODISHA(VIG.)	PRABIN DAS VS	//0 AUTHORISED OFFICER, SPL. COURT, B
91	D-CRLA/4758/2026	GANESWAR KUMBHAR	DEBASNAN DAS	Confiscation Case/000012/2015 LAHUNIPADA /94 /2020

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	CRLA/234/2026	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur ST/0000007/2021
92	D-CRLA/4584/2026 CRLA/235/2026	KALIA @ SANKAR LENKA VS STATE OF ODISHA	ABHAS MOHANTY VS	BHADRAK RURAL /753 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000097/2025
93	D-CRLA/4261/2026 CRLA/236/2026	AMARESH ROUT@SIPU@AMARESH KU ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023
94	D-CRLA/5122/2026 CRLA/237/2026	SAJIT KHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIPATNA /249 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR(TR/0000281/2025
95	D-CRLLP/4925/2026 CRLLP/26/2026	STATE OF ODISHA(RPF) VS CHHATRA PUTEL	KARUNAKAR NAYAK VS	/ /0 J.M.F.C.,KANTABANJI(Balangir) 2(C)CC/0000044/2001
96	D-CRLLP/5107/2026 CRLLP/27/2026	STATE OF ODISHA VS PRAMOD SAHU	KARUNAKAR NAYAK VS	/ /0 S.D.J.M.,(PANPOSH), ROURKELA(Sundar 2(C)CC/0000055/2021
97	D-CRLMC/5015/2026 CRLMC/678/2026	PRASANTA BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANTALA /119 /2022 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000003/2023
98	D-CRLMC/5235/2026 CRLMC/679/2026	JAYAPRADA TRIPATHY VS PRAFULLA CHANDRA TRIPATHY	MANAS KUMAR CHAND VS	KHURDA MODEL /473 /2022 J.M.F.C.,NIMAPARA(Puri) ICC/0000139/2024
99	D-CRLMC/5714/2026 CRLMC/680/2026	ANSHUMAN SANTRA VS STATE OF ODISHA	ABHISHEK CHAUBE VS	KHANDAGIRI P.S. /515 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001311/2025
100	D-CRLMC/5856/2026 CRLMC/681/2026	PRAFULLA KUMAR MONDAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KEONJHAR SADAR /439 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(CMC/0000334/2025
101	D-CRLMC/5924/2026 CRLMC/682/2026	NIRMALA JENA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BAIDYANATHPUR /90 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000362/2024
102	D-CRLMC/5925/2026 CRLMC/683/2026	BINOD CHANDRA JENA@BINOD JENA VS	MITU KUMAR BISWAL VS	BAIDYANATHPUR /154 /2023 J.M.F.C.,BERHAMPUR(Ganjam)

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103	D-CRLMC/5678/2026 CRLMC/684/2026	STATE OF ODISHA ASHOK KUMAR YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GR/0000739/2023 JHARSUGUDA /42 /2004 DISTRICT AND SESSIONS JUDGE,JHAR ST/0000036/2007
104	D-CRLMC/6029/2026 CRLMC/685/2026	REKHA JOSHI VS STATE OF ANDHRA PRADESH	JAISH JOSHI VS	//0 (//
105	D-CRLMC/3507/2026 CRLMC/686/2026	GYANARANJAN BAL VS MEERA RAY	KABIRAJ PRADHAN VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur) DV M.C./0000053/2025
106	D-CRLMC/5525/2026 CRLMC/687/2026	BIKASH NAIK VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /239 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000230/2025
107	D-CRLMC/5763/2026 CRLMC/688/2026	NIRMAL@NISAKAR@NISAKAR CHANDRA SAHA VS DEEPALI SAHA	SASHIDHAR RANJIT VS	// DISTRICT & SESSIONS JUDGE,BALASO CRA/0000024/2025
108	D-CRLMC/5831/2026 CRLMC/689/2026	SK.SEJIKIR@SK.SAJIKIR@MOJ KIR KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /38 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000036/2023
109	D-CRLMC/6342/2026 CRLMC/690/2026	T. BISWANTAH MURTY @ T.BISWANATH MURTI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /51 /2008 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000400/2008
110	D-CRLMC/5853/2026 CRLMC/691/2026	RANJITA SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	//0 DISTRICT AND SESSIONS JUDGE,DEOG CRREV/0000013/2025
111	D-CRLMC/5963/2026 CRLMC/692/2026	BHABANI SANKAR JAYASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHUBANESWAR VIGILANCE /41 /2017 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000002/2018
112	D-CRLMC/5900/2026 CRLMC/693/2026	PRADEEP SETHI@PRADEEP KUMAR SETHI VS STATE OF ODISHA	BHARAT JALLI VS	BADAMBADI /460 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001158/2025
113	D-CRLMC/6059/2026 CRLMC/694/2026	APARNA SAMANTRAY VS STATE OF ODISHA	DEBASNAN DAS VS	MADHUPATNA /13 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000063/2025

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114	D-CRLMC/5904/2026 CRLMC/695/2026	MANASHA KUMAR ROUT@ MANAS KUMAR ROUT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BONTH /109 /2019 S.D.J.M.,BHADRAK(Bhadrak) GR/0001765/2019
115	D-CRLMC/5879/2026 CRLMC/696/2026	MANNU SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	DHARMABANDHA PS /107 /2025 DIST.& SESSIONS JUDGE,NAWAPARA() ST/0000003/2026
116	D-CRLMC/5998/2026 CRLMC/697/2026	KHALEKUL AKUNJEE@KHALEKUL AKUNJI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000066/2022
117	D-CRLMC/6087/2026 CRLMC/698/2026	DILLIP KUMAR PADHI VS SUBODH KUMAR JENA	ASHOK KUMAR DAS VS	//0 S.D.J.M.,BALASORE(Baleshwar) ICC/0001186/2014
118	D-CRLMC/6367/2026 CRLMC/699/2026	ASHWANI KUAMR DASADHIKARI@ASWINI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	BALASORE VIGILANCE /30 /2020 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000009/2020
119	D-CRLMP/5732/2026 CRLMP/281/2026	SANJAYA KUMAR PATRA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	ASKA /457 /2025 () //
120	D-CRLMP/5441/2026 CRLMP/282/2026	SAMIRAN PATTANAIAK VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// () //
121	D-CRLMP/5452/2026 CRLMP/283/2026	SK. HANIF VS STATE OF ODISHA	MD ZIAUL HAQUE VS	BAHALDA /4 /2026 () //
122	D-CRLMP/5577/2026 CRLMP/284/2026	SUJATA BHARASAGAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
123	D-CRLMP/5572/2026 CRLMP/285/2026	BIMALA SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
124	D-CRLMP/5719/2026 CRLMP/286/2026	PURNIMA MALLIK VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //
125	D-CRLMP/4940/2026	SUNIL KUMAR BHOI	RAJJEET ROY	DEOGAON /356 /2025

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	CRLMP/287/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/5182/2026 CRLMP/288/2026	SUJATA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	CYBER CRIME AND ECONOMIC OFFEN () //
127	D-CRLMP/4789/2026 CRLMP/289/2026	SANJULATA MALLIK VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	//0 () //
128	D-CRLREV/4465/2026 CRLREV/169/2026	HARISH CHANDRA SAHU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BALASORE VIGILANCE /8 /2009 SPL.JUDGE (VIG),BALASORE(Baleshwar, TR/000005/2013
129	D-CRLREV/5673/2026 CRLREV/170/2026	VICTIM/ COMPLAINANT VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	MAHANGA /141 /2024 Civil Judge Jr. Division-cum-JMFC Court at ICC/0000031/2025
130	D-CRLREV/5679/2026 CRLREV/171/2026	SUBASH @ SUBASH CHANDRA NAYAK VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	KHURDA PS /103 /2019 C.J.M.,KHURDA(Khordha) ST/0000001/2025
131	D-CRLREV/5826/2026 CRLREV/172/2026	CHAITANYA PATEL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 S.D.J.M.,PADAMPUR(Bargarh) ICC/0000002/2025
132	D-CRLREV/6180/2026 CRLREV/173/2026	SANJAY ROURAY @ NANDU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TOMANDO /1 /2026 EXECUTIVE MAGISTRATE,BBSR(Khord CMC/0000035/2026
133	D-CRLREV/6233/2026 CRLREV/174/2026	AMLAN SAHOO VS STATE OF ODISHA	GYAN. S. SAMANTRAY VS	MAHILA P.S.(BBSR) /187 /2024 S.D.J.M.,KHURDA(Khordha) CT/0002054/2024
134	D-FAO/8219/2026 FAO/90/2026	GOLAP KASIMALIA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000034/2025
135	D-MACA/4879/2026 MACA/213/2026	OFFICER-IN-CHARGE (T.P. CLAIM), SRIRAM GENERAL INSURANCE COMPANY LTD, VS GUPTESWAR PALLAI	ACHOR BHAKHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000286/2015
136	D-MACA/6563/2026 MACA/214/2026	GITA REDDY VS	KAPILA CHARAN NAYAK VS	// A.D.J.,RAYAGADA(Rayagada)

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137	D-MACA/8057/2026 MACA/215/2026	RAMESWAR KHOSLA M/S.NATIONAL INSURANCE CO.LTD., CUTTACK VS SUDHANSUBALA RAY	NAYAN BEHARI DAS VS	Mac/0000006/2020 // IV M.A.C.T,CUTTACK(Cuttack) Mac/0000739/2019
138	D-MACA/3722/2026 MACA/216/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BHUBANESWAR VS TULSA HARIJAN	ANUPAM DASH VS	// 1ST M.A.C.T, NABARANGPUR(Nabaranga) Mac/0000009/2022
139	D-MACA/6558/2026 MACA/217/2026	RAYIPILLI SUDHA@R.SUDHA VS MY HOME CONSTRUCTION PVT. LTD.	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T, RAYAGADA(Rayagada) Mac/0000005/2023
140	D-MATA/8523/2026 MATA/74/2026	PRIYANKA SNIGDHA JENA VS MD. SIDDIQUE ALLI HASSAN	ALEKH CHANDRA MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000039/2024
141	D-MATA/7285/2026 MATA/75/2026	BIKI RATHA VS MAMALI PANI	PABITRA KUMAR NAYAK VS	// JUDGE FAMILY COURT, BARIPADA(Ma) CP/0000099/2024
142	D-RSA/6650/2026 RSA/103/2026	K. SRIDHAR ACHARYA VS BHAKTI PRAKASH PARIBRAJAK MAHARAJ	KISHORE KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000160/2024
143	D-RSA/6045/2026 RSA/104/2026	RAMA CHANDRA SWAIN VS PRADIPTA KUMAR SWAIN	SATYA RANJAN MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000001/2025
144	D-TRP(C)/8812/2026 TRP(C)/59/2026	SAMBIT RANJAN MALLIK VS SWAGATIKA DAS	LAMBIT SENAPATI VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000084/2024
145	D-WA/7604/2026 WA/334/2026	STATE OF ODISHA VS BISWANATH BEHERA	SABITA RANJAN PATTNAIK,A.G.A VS	// () //
146	D-WA/7600/2026 WA/335/2026	STATE OF ODISHA VS GOBINDA CHANDRA PATRA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
147	D-WA/7611/2026 WA/336/2026	STATE OF ODISHA VS SARASWATI MOHARANA	SABITA RANJAN PATTNAIK,A.G.A VS	// () //

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148	D-WA/7593/2026 WA/337/2026	STATE OF ODISHA VS SUDHIR KUMAR SUNDARAYA	SASWAT DAS,A.G.A VS	// 0 //
149	D-WA/7442/2026 WA/338/2026	STATE OF ODISHA VS SUSHIL KUMAR SARANGI	SAROJ KUMAR JEE,A.G.A VS	// 0 //
150	D-WA/6777/2026 WA/339/2026	MD. MANSOOR AHMED VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
151	D-WP(C)/8236/2026 WP(C)/6484/2026	PANDAVA NANDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
152	D-WP(C)/4067/2026 WP(C)/6485/2026	UNION OF INDIA VS BIJAY KUMAR MOHANTY	PRASANNA KUMAR PARHI VS	// 0 //
153	D-WP(C)/8442/2026 WP(C)/6486/2026	DAMBARUDHAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
154	D-WP(C)/51029/2025 WP(C)/6487/2026	SOBHASINI MEHER VS BIDU PRASAD MEHER	MANOJ KUMAR PANDA VS	// 0 //
155	D-WP(C)/8437/2026 WP(C)/6488/2026	BHASKAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
156	D-WP(C)/4485/2026 WP(C)/6489/2026	JANGYA NARAYAN NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
157	D-WP(C)/7899/2026 WP(C)/6490/2026	NAROTTAM NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
158	D-WP(C)/8439/2026 WP(C)/6491/2026	ASWINI KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
159	D-WP(C)/8129/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. LTD.,BHUBANESWAR	BISHNU PRASAD SARANGI	//

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	WP(C)/6492/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/7897/2026 WP(C)/6493/2026	PRAHALLAD ROURAY VS STATE OF ODISHA	ASHOK KUMAR ROURAY VS	// 0 //
161	D-WP(C)/8469/2026 WP(C)/6494/2026	DR. SANTISWARUPA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
162	D-WP(C)/8288/2026 WP(C)/6495/2026	RAJANIKANTA NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
163	D-WP(C)/6392/2026 WP(C)/6496/2026	GOURI JENA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
164	D-WP(C)/8142/2026 WP(C)/6497/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS	// 0 //
165	D-WP(C)/8719/2026 WP(C)/6498/2026	ANGUL SUKINDA RAILWAY LTD., KHORDHA VS THE STATE OF ODISHA	PRABIN DAS VS	// 0 //
166	D-WP(C)/8449/2026 WP(C)/6499/2026	GOKULA NAHAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
167	D-WP(C)/8630/2026 WP(C)/6500/2026	PARAMASIVAN RAVI VS UNION OF INDIA	DEBI PRASAD DHALSAMANTA VS	// 0 //
168	D-WP(C)/8446/2026 WP(C)/6501/2026	D.BHARATI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
169	D-WP(C)/7602/2026 WP(C)/6502/2026	UMAKANTA JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
170	D-WP(C)/5684/2026 WP(C)/6503/2026	PRASANA KUMAR PATNAIK VS	AMITAV TRIPATHY VS	// 0

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171	D-WP(C)/8231/2026 WP(C)/6504/2026	STATE OF ODISHA PADMINI SUBHADARSHINI ACHARYA VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// // 0
172	D-WP(C)/7603/2026 WP(C)/6505/2026	LAXMI NARAYAN PADHY VS ORISSA LIFT IRRIGATION CORPORATION LIMITED	SUDEEP KUMAR SARANGI VS	// 0 //
173	D-WP(C)/8229/2026 WP(C)/6506/2026	PRITIPADMA SARANGI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
174	D-WP(C)/7655/2026 WP(C)/6507/2026	SUMITRA PARIDA VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
175	D-WP(C)/8290/2026 WP(C)/6508/2026	SIBA PRASAD SAMAL VS BRACH MANAGER, UCO BANK, DAMAPADA, CUTTACK	SAMIR KUMAR BEHERA VS	// 0 //
176	D-WP(C)/8216/2026 WP(C)/6509/2026	RASHMI PRAVA SAHU VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
177	D-WP(C)/7794/2026 WP(C)/6510/2026	MANJULATA BEHARI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
178	D-WP(C)/8235/2026 WP(C)/6511/2026	B.INDIRA VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
179	D-WP(C)/8322/2026 WP(C)/6512/2026	PRAKASH CHANDRA MAHARANA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
180	D-WP(C)/8075/2026 WP(C)/6513/2026	RAMESH CHANDRA PATTANAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
181	D-WP(C)/8126/2026 WP(C)/6514/2026	BISWAKAMBHUNATH SHG, PATANA JAJPUR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //

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182	D-WP(C)/8537/2026 WP(C)/6515/2026	BABULA JENA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
183	D-WP(C)/8127/2026 WP(C)/6516/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. LTD., BBSR VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS	// 0 //
184	D-WP(C)/8225/2026 WP(C)/6517/2026	SANDHYARANI BISOYI VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
185	D-WP(C)/8220/2026 WP(C)/6518/2026	RADHA RANI MOHANKUDA VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
186	D-WP(C)/8582/2026 WP(C)/6519/2026	PRIYABRATA DALAI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
187	D-WP(C)/8164/2026 WP(C)/6520/2026	M/S NEELACHAL BUILD TECH AND RESORTS PRIVATE LIMITED VS M/S JAYCEE HOUSING PRIVATE LIMITED	MANAS RANJAN BAUG VS	// 0 //
188	D-WP(C)/7475/2026 WP(C)/6521/2026	ARJUN KUMAR SINGH VS STATE OF ODISHA	STHITI DAS VS	// 0 //
189	D-WP(C)/8237/2026 WP(C)/6522/2026	MINATI SADANGI VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
190	D-WP(C)/7874/2026 WP(C)/6523/2026	SABITA ACHARYA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
191	D-WP(C)/4746/2026 WP(C)/6524/2026	SUKANTA CHANDRA ROURA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
192	D-WP(C)/7951/2026 WP(C)/6525/2026	MAHENDRA MUKHI VS STATE OF ODISHA	STHITI DAS VS	// 0 //
193	D-WP(C)/8412/2026	NIASHA BEHERA	SATYANARAYAN MISHRA	//

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	WP(C)/6526/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/7786/2026 WP(C)/6527/2026	LAXMAN ROHIDAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
195	D-WP(C)/7572/2026 WP(C)/6528/2026	SHIBA PRASAD MOHANTA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
196	D-WP(C)/7601/2026 WP(C)/6529/2026	LALIT KUMAR DAS VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
197	D-WP(C)/7942/2026 WP(C)/6530/2026	GOURANGA CHARAN DALAI VS STATE OF ODISHA	STHITI DAS VS	// 0 //
198	D-WP(C)/8146/2026 WP(C)/6531/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS	// 0 //
199	D-WP(C)/7955/2026 WP(C)/6532/2026	ASHOK KUMAR PARIDA VS STATE OF ODISHA	STHITI DAS VS	// 0 //
200	D-WP(C)/7960/2026 WP(C)/6533/2026	BANKABIHARI MUKHI VS STATE OF ODISHA	STHITI DAS VS	// 0 //
201	D-WP(C)/7370/2026 WP(C)/6534/2026	SAGAR DEHURI VS STATE OF ODISHA	DURGA PRASAD BHANJA VS	// 0 //
202	D-WP(C)/8228/2026 WP(C)/6535/2026	MADHUSMITA PANDA VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
203	D-WP(C)/8421/2026 WP(C)/6536/2026	BICHITRANANDA DASH VS PRASAR BHARATI, NEW DELHI	PRADEEP KUMAR MOHAPATRA VS	// 0 //
204	D-WP(C)/7833/2026 WP(C)/6537/2026	SUDHANSU DIGAL VS	DIPTI RANJAN SWAIN VS	// 0

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205	D-WP(C)/7490/2026 WP(C)/6538/2026	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	SIBA PRASAD PATI VS	// // ()
206	D-WP(C)/7850/2026 WP(C)/6539/2026	STATE OF ODISHA RATNAKAR BEHERA VS	SANJAY KUMAR BEHERA VS	// // ()
207	D-WP(C)/8844/2026 WP(C)/6540/2026	STATE OF ODISHA JIYAMINI RANJAN BEHERA VS	SOUMYA MISHRA VS	// // ()
208	D-WP(C)/8749/2026 WP(C)/6541/2026	STATE OF ODISHA M/S ORIENTAL SECURITY SERVICE, BHUBANESWAR VS	AJIT KUMAR ROY VS	// // ()
209	D-WP(C)/8205/2026 WP(C)/6542/2026	RECOVERY OFFICER, EMPLOYEES STATE INSURANCE CORPORATION, BHUABANESWAR JAMUNAPANI NAYAK VS	NIHAL RATH VS	// // ()
210	D-WP(C)/8195/2026 WP(C)/6543/2026	STATE GOVT. OF ODISHA KUMARI MINAKHI BARIK VS	NIHAL RATH VS	// // ()
211	D-WP(C)/8207/2026 WP(C)/6544/2026	STATE OF ODISHA BASANTI GOLARI VS	NIHAL RATH VS	// // ()
212	D-WP(C)/7831/2026 WP(C)/6545/2026	STATE GOVT. OF ODISHA MOHAN DIGAL VS	DIPTI RANJAN SWAIN VS	// // ()
213	D-WP(C)/7946/2026 WP(C)/6546/2026	STATE OF ODISHA SHANKAR MUKHI VS	STHITI DAS VS	// // ()
214	D-WP(C)/8282/2026 WP(C)/6547/2026	STATE OF ODISHA PRAMODINI DAS VS	VIVEKANANDA JENA VS	// // ()
215	D-WP(C)/8198/2026 WP(C)/6548/2026	STATE OF ODISHA PADMINI BAG VS	NIHAL RATH VS	// // ()
		STATE GOVT. OF ODISHA		//

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216	D-WP(C)/8341/2026 WP(C)/6549/2026	ARUNA KUMAR MISHRA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
217	D-WP(C)/8677/2026 WP(C)/6550/2026	SUDIPTA MISHRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
218	D-WP(C)/8294/2026 WP(C)/6551/2026	BIDYADHARA KULHARI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
219	D-WP(C)/8203/2026 WP(C)/6552/2026	K SANDHYA RANI ACHARY VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
220	D-WP(C)/8299/2026 WP(C)/6553/2026	RAJIB LOCHAN MAJHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
221	D-WP(C)/7947/2026 WP(C)/6554/2026	BAIDYANATH INSTITUTE OF PHARMACEUTICAL SCIENCES, BHAWANIPATNA, KALAHANDI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
222	D-WP(C)/8571/2026 WP(C)/6555/2026	PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
223	D-WP(C)/8568/2026 WP(C)/6556/2026	PRITINANDA PATTANAIK VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
224	D-WP(C)/8832/2026 WP(C)/6557/2026	RABI NARAYAN JAYSINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
225	D-WP(C)/8014/2026 WP(C)/6558/2026	SABITA RANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
226	D-WP(C)/8583/2026 WP(C)/6559/2026	SUKANTA KUMAR BAL VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
227	D-WP(C)/8429/2026	SUDHIR KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/6560/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/8062/2026 WP(C)/6561/2026	MADHUMITA BHADRA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
229	D-WP(C)/8652/2026 WP(C)/6562/2026	SOURAV PRASAD SWAIN VS R.T.O., ROURKELA	BRAJA MOHAN SARANGI VS	// 0 //
230	D-WP(C)/54005/2025 WP(C)/6563/2026	SHARMISTHA SAMANTARAY VS STATE OF ORISSA	BRAHMANANDA DAS VS	// 0 //
231	D-WP(C)/8708/2026 WP(C)/6564/2026	MUKTIKANTA BARIK VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
232	D-WP(C)/8766/2026 WP(C)/6565/2026	M/S MINZ GAS AND PROVISIONS, SUNDARGARH VS BHARAT PETROLEUM CORPORATION LTD., MAHARASHTRA	BIKRAM KESHARI SAHU VS	// 0 //
233	D-WP(C)/7111/2026 WP(C)/6566/2026	GODABARISH MISHRA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
234	D-WP(C)/7364/2026 WP(C)/6567/2026	UDAY RANJAN PADHI @ UDAY KUMAR PADHI @ UDAY PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
235	D-WP(C)/8654/2026 WP(C)/6568/2026	SAROJ KUMAR SAHOO VS MINING OFFICER, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
236	D-WP(C)/7890/2026 WP(C)/6569/2026	GADADHAR SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
237	D-WP(C)/8027/2026 WP(C)/6570/2026	NIRAKAR SAHOO VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
238	D-WP(C)/8028/2026 WP(C)/6571/2026	ASIT KUMAR PRAHARAJ VS	SUSHREE SANGITA PASAYAT VS	// 0

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239	D-WP(C)/7412/2026 WP(C)/6572/2026	STATE OF ODISHA SK.HABIB ALI VS	SOURAV SUMAN BHUYAN VS	// // 0
240	D-WP(C)/7361/2026 WP(C)/6573/2026	STATE OF ODISHA AKHAYA KUMAR ROUT VS	ACHYUTANANDA PATTANAIAK VS	// // 0
241	D-WP(C)/8816/2026 WP(C)/6574/2026	STATE OF ODISHA BANAMBAR PARIDA VS	SWAYAMJIT ROUT VS	// // 0
242	D-WP(C)/8680/2026 WP(C)/6575/2026	STATE OF ODISHA PRABHAKAR PADHI VS	ATUL TRIPATHY VS	// // 0
243	D-WP(C)/8681/2026 WP(C)/6576/2026	STATE OF ODISHA NALINIKANTA DAS VS	ATUL TRIPATHY VS	// // 0
244	D-WP(C)/8635/2026 WP(C)/6577/2026	STATE OF ODISHA BISHNU MOHAN PANIGRAHI VS	AMBUJA BANDHU PARIDA VS	// // 0
245	D-WP(C)/5427/2026 WP(C)/6578/2026	STATE OF ODISHA LAXMAN NAYAK VS	MAHITOSH SINHA VS	// // 0
246	D-WP(C)/7654/2026 WP(C)/6579/2026	STATE OF ODISHA BIMAL KUMAR AGARWAL VS	SIDHANT DWIBEDI VS	// // 0
247	D-WP(C)/6526/2026 WP(C)/6580/2026	STATE OF ODISHA SANJAY KUMAR ROURAY VS	GAJENDRANATH ROUT VS	// // 0
248	D-WP(C)/8843/2026 WP(C)/6581/2026	STATE OF ODISHA SHRI SHRI KAMALESWARDEV VS	SUKANTA KUMAR DALAI VS	// // 0
249	D-WP(C)/8575/2026 WP(C)/6582/2026	STATE OF ODISHA DASARATHI TUDU VS	BHABANI SHANKAR RAYAGURU VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/8846/2026 WP(C)/6583/2026	KAMAL BIHARI DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
251	D-WP(C)/7836/2026 WP(C)/6584/2026	DR. SAMBHU PANIGRAHI VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
252	D-WP(C)/7745/2026 WP(C)/6585/2026	JOGENDRA SETHI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
253	D-WP(C)/7835/2026 WP(C)/6586/2026	ABINASH BISWAL VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	// 0 //
254	D-WP(C)/8753/2026 WP(C)/6587/2026	PRATAP KUMAR DHIR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/7849/2026 WP(C)/6588/2026	SANTOSHI MOTORS, BHUBANESWAR VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
256	D-WP(C)/8634/2026 WP(C)/6589/2026	NABIN KUMAR BHOI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
257	D-WP(C)/7879/2026 WP(C)/6590/2026	GAYADHAR PARIDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
258	D-WP(C)/7365/2026 WP(C)/6591/2026	ADAYA KUMAR ROUT @ ADIKANDA ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
259	D-WP(C)/7993/2026 WP(C)/6592/2026	PRATAP KUMAR MOHAPATRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
260	D-WP(C)/7892/2026 WP(C)/6593/2026	MADAN MOHAN SAMANTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
261	D-WP(C)/7865/2026	RITA PAREKH	KIRTAN DANG	//

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	WP(C)/6594/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/8655/2026 WP(C)/6595/2026	DEBASISH NANDA VS PHANDI IN CHARGE GOBINDPUR POLICE STATION, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
263	D-WP(C)/7652/2026 WP(C)/6596/2026	KHAGESWAR ROUT VS THE STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
264	D-WP(C)/7996/2026 WP(C)/6597/2026	RAHUL PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
265	D-WP(C)/7873/2026 WP(C)/6598/2026	BASANTA KUMAR SETHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
266	D-WP(C)/7669/2026 WP(C)/6599/2026	TRILOCHAN PRUSTI VS SANJU RANA	SIDDHART PRASAD MISHRA VS	// 0 //
267	D-WP(C)/8670/2026 WP(C)/6600/2026	HARISCHANDRA PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
268	D-WP(C)/7997/2026 WP(C)/6601/2026	SUSANT BHOI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
269	D-WP(C)/8665/2026 WP(C)/6602/2026	SURYA NARAYAN SUBUDHI VS SUNANDA PATRA	SONALI PANDA VS	// 0 //
270	D-WP(C)/7075/2026 WP(C)/6603/2026	JAGDIP BINDHANI VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
271	D-WP(C)/8672/2026 WP(C)/6604/2026	DHARMARAJ BHOI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
272	D-WP(C)/764/2026 WP(C)/6605/2026	PRAMOD BEHERA VS	PRASANTA KUMAR SATAPATHY VS	// 0

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273	D-WP(C)/8345/2026 WP(C)/6606/2026	STATE OF ODISHA DIBAKAR ACHARYA VS	SOUBHAGYA SWAIN VS	// // ()
274	D-WP(C)/8382/2026 WP(C)/6607/2026	STATE OF ODISHA NARENDRA MOHANTY VS	JAJATI KESHARI KHUNTIA VS	// // ()
275	D-WP(C)/8520/2026 WP(C)/6608/2026	STATE OF ODISHA SANGRAM KESHORI BEHERA VS	PANCHANAN SAHOO VS	// // ()
276	D-WP(C)/7896/2026 WP(C)/6609/2026	STATE OF ODISHA LINGARAJ BISWAL VS	SANJIB KUMAR BHANJADEO VS	// // ()
277	D-WP(C)/8877/2026 WP(C)/6610/2026	STATE OF ORISSA SUNIL MANTRY VS	SOUGAT DASH VS	// // ()
278	D-WP(C)/4832/2026 WP(C)/6611/2026	STATE OF ODISHA ARABINDA DAS VS	SOUMYA MISHRA VS	// // ()
279	D-WP(C)/8414/2026 WP(C)/6612/2026	STATE OF ODISHA KISHORE CHANDRA SAHOO VS	UPENDRA KUMAR SAMAL VS	// // ()
280	D-WP(C)/2548/2026 WP(C)/6613/2026	PRASAR BHARATI, NEW DELHI ANIL AGRAWAL @ SUNIL KU AGRAWAL VS	GOKULANANDA SAHU VS	// // ()
281	D-WP(C)/7948/2026 WP(C)/6614/2026	TP WESTERN ODISHA DISTRIBUTION LIMITED (TPWODL), SAMBALPUR RAJENDRA PRASAD VS	SATYABRATA DASH VS	// // ()
282	D-WP(C)/7186/2026 WP(C)/6615/2026	INDIAN COAST GUARD, NEW DELHI JANHABI PANI VS	AMIT PRASAD BOSE VS	// // ()
283	D-WP(C)/7876/2026 WP(C)/6616/2026	STATE OF ODISHA PRABHAKAR SAHOO VS	MANORANJAN PADHY VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/8419/2026 WP(C)/6617/2026	JATESWAR SAHOO VS PRASAR BHARATI, NEW DELHI	PRADEEP KUMAR MOHAPATRA VS	// 0 //
285	D-WP(C)/8447/2026 WP(C)/6618/2026	BIMALA KABI VS STATE OF ODISHA	KALANDI CHARAN SAHOO VS	// 0 //
286	D-WP(C)/7927/2026 WP(C)/6619/2026	MAA JAGAT JANANI SELF HELP GROUP, BALASORE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
287	D-WP(C)/7898/2026 WP(C)/6620/2026	NARESH CHANDRA BHANJA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
288	D-WP(C)/8497/2026 WP(C)/6621/2026	SANJAY SETHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
289	D-WP(C)/7929/2026 WP(C)/6622/2026	DANDAPANI NAIK VS AUTHORIZED OFFICER CUM REGIONAL MANAGER, CANARA BANK,KHURDA	SANTOSH KUMAR MAHANTY VS	// 0 //
290	D-WP(C)/8342/2026 WP(C)/6623/2026	BASANTI MANJARI PATI VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
291	D-WP(C)/8424/2026 WP(C)/6624/2026	AMIYA KUMAR ACHARYA VS PRASAR BHARATI, NEW DELHI	PRADEEP KUMAR MOHAPATRA VS	// 0 //
292	D-WP(C)/8581/2026 WP(C)/6625/2026	M/S. MANGALA PRASANNA NAYAK, BHUBANESWAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE,BHUBANESWAR	SUNIL MISHRA VS	// 0 //
293	D-WP(C)/8431/2026 WP(C)/6626/2026	SUDAM CHARAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
294	D-WP(C)/8592/2026 WP(C)/6627/2026	ARUN KUMAR BISSOYI VS ADDITIONAL STATE TAX OFFICER, CT AND GST, NABARANGPUR CIRCLE	DAITARI BEHERA VS	// 0 //
295	D-WP(C)/8545/2026	SULOCHANA URMA @ GARTIA	AMIT PRASAD BOSE	//

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	WP(C)/6628/2026	VS THE STATE OF ODISHA	VS	() //
296	D-WP(C)/8595/2026 WP(C)/6629/2026	M/S. 2IN ROCKS HOTELS AND RESTURANT PRIVATE LIMITED, BHUBANESWAR VS ASST. COMMISSIONER OF STATE TAX, CT AND GST, BHUBANESWAR IV CIRCLE	DAITARI BEHERA VS	// () //
297	D-WP(C)/2513/2026 WP(C)/6630/2026	HRUSHIKESH BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// () //
298	D-WP(C)/7988/2026 WP(C)/6631/2026	Dr. BINAYAK PADHY VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //
299	D-WP(C)/8053/2026 WP(C)/6632/2026	KALINGA NAGAR KRANTIKARI SHRAMIK SANGHA, JAJPUR VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	// () //
300	D-WP(C)/7621/2026 WP(C)/6633/2026	SHREE AMBIKA BREAKDOWN SERVICE, CUTTACK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// () //
301	D-WP(C)/8268/2026 WP(C)/6634/2026	NRUSINGHA BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
302	D-ABLAPL/5781/2026 ABLAPL/2539/2026	GANGADHAR BHOI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /349 /2025 () //
303	D-ABLAPL/5782/2026 ABLAPL/2540/2026	GANGADHAR BHOI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /350 /2025 () //
304	D-ABLAPL/1537/2026 ABLAPL/2541/2026	RINKU KHAN @ MOHAMMAD EZAZ VS STATE OF ODISHA	SANJIT MISHRA VS	KAKATAPUR /3 /2026 () //
305	D-ABLAPL/5175/2026 ABLAPL/2542/2026	SUSANT @ SUSHANTA KUMAR PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /34 /2025 () //
306	D-ABLAPL/5785/2026 ABLAPL/2543/2026	GANGADHAR BHOI VS	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /351 /2025 ()

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307	D-ABLAPL/4625/2026 ABLAPL/2544/2026	STATE OF ODISHA ABHIMANYU BEHERA VS	AJAYA KUMAR PRADHAN VS	// PURI TOWN /494 /2025 ()
308	D-ABLAPL/5786/2026 ABLAPL/2545/2026	STATE OF ODISHA GANGADHAR BHOI VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /352 /2025 ()
309	D-ABLAPL/5803/2026 ABLAPL/2546/2026	STATE OF ODISHA PARBATI MAJHI VS	BIBHUTI BHUSAN SWAIN VS	// / /0 ()
310	D-ABLAPL/5834/2026 ABLAPL/2547/2026	STATE OF ODISHA(VIG.) SWARAJ MUDULI VS	DEBI PRASAD DASH VS	// / /0 S.D.J.M.,CUTTACK SADAR(Cuttack)
311	D-ABLAPL/5843/2026 ABLAPL/2548/2026	STATE OF ODISHA PRITIRANJAN PUHAN VS	MANORANJAN MISHRA VS	ICC/0000804/2025 AUL /370 /2023 ()
312	D-ABLAPL/5072/2026 ABLAPL/2549/2026	STATE OF ODISHA ROHAN NAYAK VS	SULOCHANA PATRO VS	// BAIDYANATHPUR /22 /2026 ()
313	D-ABLAPL/5097/2026 ABLAPL/2550/2026	STATE OF ODISHA BHASAKAR@ BHASKAR NAYAK VS	SULOCHANA PATRO VS	// BAIDYANATHPUR /22 /2026 ()
314	D-ABLAPL/5787/2026 ABLAPL/2551/2026	STATE OF ODISHA RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /337 /2025 ()
315	D-ABLAPL/5133/2026 ABLAPL/2552/2026	STATE OF ODISHA RASHMI PRAVA KAR VS	SAYED MUZAFFAR ALLI VS	// SONEPUR /43 /2026 ()
316	D-ABLAPL/5846/2026 ABLAPL/2553/2026	STATE OF ODISHA JITENDRA KUMAR BISWAL VS	BISWORANJAN SWAIN VS	// CHANDABALI /52 /2026 ()
317	D-ABLAPL/5306/2026 ABLAPL/2554/2026	STATE OF ODISHA JEMS LUGUN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// BANDOMUNDA /48 /2026 () //

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318	D-ABLAPL/5848/2026 ABLAPL/2555/2026	AJIT KHAN VS STATE OF ODISHA	BHARAT JALLI VS	BARANGA /79 /2026 () //
319	D-ABLAPL/5790/2026 ABLAPL/2556/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /343 /2025 () //
320	D-ABLAPL/6013/2026 ABLAPL/2557/2026	SANJIB TANI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// SPECIAL JUDGE, KANTABANJI(Balangir
321	D-ABLAPL/5861/2026 ABLAPL/2558/2026	HARSH MAHRAUR VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	2(A)CC/0000001/2026 INFOCITY PS /117 /2026 () //
322	D-ABLAPL/5919/2026 ABLAPL/2559/2026	MANORANJAN GARNAYAK @ GADANAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /63 /2026 () //
323	D-ABLAPL/5960/2026 ABLAPL/2560/2026	LAXMIDHAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	DHUSURI /72 /2026 () //
324	D-ABLAPL/5454/2026 ABLAPL/2561/2026	GADADHAR BEURA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	NANDANKANAN /53 /2026 () //
325	D-ABLAPL/5836/2026 ABLAPL/2562/2026	SMRUTIRANJAN NATH VS STATE OF ODISHA	SK JONED FAIZ VS	BHADRAK TOWN /123 /2026 () //
326	D-ABLAPL/5630/2026 ABLAPL/2563/2026	DITIKRISHNA @ DITTIKRISHNA PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /62 /2026 () //
327	D-ABLAPL/5844/2026 ABLAPL/2564/2026	NRUSINGHA CHARAN JENA @ SARAT JENA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	KONARK /36 /2025 () //
328	D-ABLAPL/6191/2026 ABLAPL/2565/2026	AMIT KUMAR DUTTA VS STATE OF ODISHA	SIDHANT DWIBEDI VS	BADAMBADI /49 /2026 () //
329	D-ABLAPL/5308/2026	JAMBESWAR @ JAMBUA PRADHAN	SAROJ KUMAR PADHI	PIPLI /76 /2026

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	ABLAPL/2566/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5693/2026 ABLAPL/2567/2026	ALOK JENA VS STATE OF ODISHA	JULU KHANSAMA VS	AIRPORT P.S. /171 /2025 () //
331	D-ABLAPL/5408/2026 ABLAPL/2568/2026	SATRUGHNA ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BONTH /55 /2023 () //
332	D-ABLAPL/5535/2026 ABLAPL/2569/2026	ANUP KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /4 /2017 () //
333	D-ABLAPL/5923/2026 ABLAPL/2570/2026	KANGRESH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /109 /2026 () //
334	D-ABLAPL/5864/2026 ABLAPL/2571/2026	RAJENDRA KUMAR ROUT VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BHADRAK RURAL /428 /2025 () //
335	D-ABLAPL/5556/2026 ABLAPL/2572/2026	DURYODHAN PARIDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JAJPUR SADAR /73 /2025 () //
336	D-ABLAPL/5739/2026 ABLAPL/2573/2026	AJAYA KUMAR RAI @ RAY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PADMAPUR /83 /2021 () //
337	D-ABLAPL/5929/2026 ABLAPL/2574/2026	URMILA SHARMA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /17 /2026 () //
338	D-ABLAPL/5681/2026 ABLAPL/2575/2026	MD. ZAKIR HOSSAIN VS UNION OF INDIA	RUCHI RAJGARHIA VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/000013/2025
339	D-ABLAPL/5910/2026 ABLAPL/2576/2026	ABHISHEK BAG VS STATE OF ODISHA	BIKASH KARNA VS	SINAPALI /31 /2026 () //
340	D-ABLAPL/5734/2026 ABLAPL/2577/2026	SUSHENA DAS VS	BISWARANJAN DALAI VS	JAGATSINGPUR /793 /2025 ()

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341	D-ABLAPL/5946/2026 ABLAPL/2578/2026	STATE OF ODISHA UMAKANTA SUNA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// SAINTALA /44 /2026 () //
342	D-ABLAPL/6011/2026 ABLAPL/2579/2026	SK. PATI @ SAMIM AKHTAR KHAN VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /223 /2024 () //
343	D-ABLAPL/6012/2026 ABLAPL/2580/2026	MAYADHAR PALEI VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	BAMBARI /223 /2025 () //
344	D-ABLAPL/5953/2026 ABLAPL/2581/2026	WAHIDA BEGUM @ WAHIDA BIBI @WAHIDA KHATUN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /24 /2026 () //
345	D-ABLAPL/5930/2026 ABLAPL/2582/2026	ABHISEK MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	CANTONMENT ROAD /45 /2026 () //
346	D-ABLAPL/5959/2026 ABLAPL/2583/2026	KANHA BARAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /66 /2026 () //
347	D-ABLAPL/6060/2026 ABLAPL/2584/2026	RANJAN KUMAR SAHOO @ SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	RENGALI DAM SITE /48 /2026 () //
348	D-ABLAPL/5994/2026 ABLAPL/2585/2026	CHAITANYA DEY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	KAMARDA /151 /2025 () //
349	D-ABLAPL/5932/2026 ABLAPL/2586/2026	BANTY @ SK JAFAR @ ZAFAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /423 /2025 () //
350	D-ABLAPL/5935/2026 ABLAPL/2587/2026	PRAVAKAR JENA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CHANDANPUR /290 /2025 () //
351	D-ABLAPL/5952/2026 ABLAPL/2588/2026	BALARAM BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /23 /2026 () //

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352	D-ABLAPL/5957/2026 ABLAPL/2589/2026	RINA JENA @ REENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /751 /2025 () //
353	D-ABLAPL/5962/2026 ABLAPL/2590/2026	SAWAN @ SK. SABAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DAITARI /107 /2025 () //
354	D-ABLAPL/5964/2026 ABLAPL/2591/2026	SWADHIN @ BIDHAN PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /67 /2026 () //
355	D-ABLAPL/6016/2026 ABLAPL/2592/2026	ANKIT PRASAD VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /1065 /2025 () //
356	D-ABLAPL/5987/2026 ABLAPL/2593/2026	BABUL @ SANJEEB KUMAR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI MODEL /261 /2025 () //
357	D-ABLAPL/5965/2026 ABLAPL/2594/2026	SIBAPRASAD BINDHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BIRIDI PS /32 /2026 () //
358	D-ABLAPL/6026/2026 ABLAPL/2595/2026	JYOTI PRAKASH DASH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TITILAGARH /20 /2026 () //
359	D-ABLAPL/5988/2026 ABLAPL/2596/2026	MOIN KHAN @ RAJA KHAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	DHAULI PS /288 /2025 () //
360	D-ABLAPL/5971/2026 ABLAPL/2597/2026	SAROJ MALLICK @ SAROJ KUMAR MALLICK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CRRRI /41 /2026 () //
361	D-ABLAPL/5997/2026 ABLAPL/2598/2026	SK RAJESH @ GEDA VS STATE OF ODISHA	DINESH RAY VS	BARANGA /79 /2026 () //
362	D-ABLAPL/6019/2026 ABLAPL/2599/2026	PADMA CHARAN TAREI @ PADMA TAREI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /23 /2026 () //
363	D-ABLAPL/5983/2026	ANSHUMAN MITRA	BIBHUTI BHUSAN PATTNAYAK	MAHILA P.S. BUXIBAZAR /30 /2026

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	ABLAPL/2600/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/5999/2026 ABLAPL/2601/2026	BISWANATH PATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BIRIDI PS /283 /2025 () //
365	D-ABLAPL/5986/2026 ABLAPL/2602/2026	CHITTARANJAN DAS @ SATKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /296 /2019 () //
366	D-ABLAPL/6020/2026 ABLAPL/2603/2026	ABAJ KHOSLA @ KHOSALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DASMANTAPUR /11 /2026 () //
367	D-ABLAPL/6044/2026 ABLAPL/2604/2026	SESAN RANASINGH VS STATE OF ODISHA	BIJAY SWAIN VS	JANKIA P.S. /48 /2026 () //
368	D-ABLAPL/6115/2026 ABLAPL/2605/2026	MANTU MAJHI VS STATE OF ODISHA	SITIKANT MISHRA VS	CHHENDIPADA /524 /2023 () //
369	D-ABLAPL/6051/2026 ABLAPL/2606/2026	SK. HARUN VS STATE OF ODISHA	MOHAMMED RIAZ VS	BARANGA /592 /2025 () //
370	D-ABLAPL/6068/2026 ABLAPL/2607/2026	RAMESH CHANDRA MUDULI VS STATE OF ODISHA	ABAKASH NANDA VS	BARANGA /342 /2023 () //
371	D-ABLAPL/6126/2026 ABLAPL/2608/2026	BHIKU MOHARANA VS STATE OF ODISHA	RAMAKRUSHNA PATTANAIAK VS	MANCHESWAR P.S. /39 /2026 () //
372	D-ABLAPL/6073/2026 ABLAPL/2609/2026	MALAYA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA SADAR /41 /2026 () //
373	D-ABLAPL/5301/2026 ABLAPL/2610/2026	SURENDRA RATH VS STATE OF ODISHA	SASHIBHUSAN DAS VS	BINJHARPUR /76 /2026 () //
374	D-ABLAPL/6021/2026 ABLAPL/2611/2026	MADHUSMITA ROUSTRAY VS	SATYA RANJAN MULIA VS	CHAULIAGANJA /70 /2026 ()

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375	D-ABLAPL/6022/2026 ABLAPL/2612/2026	STATE OF ODISHA ABDUL KARIM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// LALBAG /42 /2026 ()
376	D-ABLAPL/6036/2026 ABLAPL/2613/2026	STATE OF ODISHA KAZI KAMRUL ISLAM VS STATE OF ODISHA	SURYAKANTA DASH VS	// LALBAG /29 /2024 ()
377	D-ABLAPL/6038/2026 ABLAPL/2614/2026	STATE OF ODISHA AMIT SWAIN @ AMITUBAHCAN SWAIN VS STATE OF ODISHA	SOUMYA RANJAN PAIKRAY VS	// BHANJANAGAR /400 /2017 ()